



2026:AHC:16267-DB

HIGH COURT OF JUDICATURE AT ALLAHABAD

CIVIL MISC REVIEW APPLICATION No. - 10 of 2024

Yamuna Expressway Industrial Development
Authority And 2 Others

.....Applicant(s)

Versus

Ms Silverline Furnishing And Furnitures Pvt Ltd

.....Opposite
Party(s)

Counsel for Applicant(s) : Aditya Bhushan Singhal
Counsel for Opposite Party(s) : Bidhan Chandra Rai, Kartikeya Saran

Court No. - 42

**HON'BLE SIDDHARTHA VARMA, J.
HON'BLE ASHUTOSH SRIVASTAVA, J.**

The Review Application is **dismissed**.

For order, see our order of date passed in Civil Misc. Review Application
No. 6 of 2024.

January 22, 2026

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(Ashutosh Srivastava,J.) (Siddhartha Varma,J.)